

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 03rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr.Adv.
Mr. Ajit Pudussery
Ms. Mahima Gupta

Counsel for the Respondent(s): Mr. Saurav Agrawal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1
Ms. Swapna Seshadri for APDC
Mr. Manu Seshadri
Mr. Amit Kapur,
Mr. Apoorv Mishra,
Ms. Vishrov Mukherjee,
Ms. Ritika Arora for R-2&3

ORDER

This is an application filed by R-2 & R-3. Mr. Parag P. Tripathi, Learned Senior Counsel for the Appellant takes notice. He seeks some time to file Reply. Accordingly, he is directed to file his Reply after serving copy on the other side.

Post the matter for hearing on **17.04.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/ts